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SECTION-I)

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan

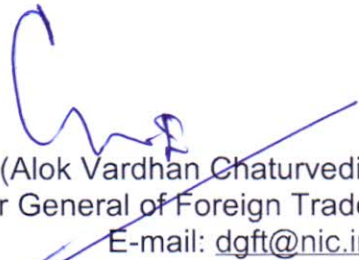
Public Notice No. 49/2015-2020  
New Delhi, Dated 3 January, 2018

Subject: Modification of SION existing at Sl. No K 36 for export product "Hulled Sesame Seeds"

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby notifies the amendment in item No. 1 of the SION K 36, in the Handbook of Procedure Vol.II as under:

SION No.	Export Item	Quantity	S.No	Import Item	Existing Quantity	Amended Quantity
K 36	Hulled Sesame Seeds	1 Kg	1	Raw Sesame Seeds	1.01 Kg	1.33 Kg

**Effect of this Public Notice:** Quantity of Import Item at S. No. 1 of SION K 36 has been amended

  
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